

BENCH-I

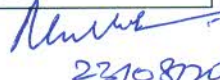
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

119

C.P.No.189/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD AUGUST, 2018, 10:30 A.M.

Name of the Company	Subhankar Kayal		
Under Section	441(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1	ATUL KUMAR LARIA FCS-4848	The applicant	 22/08/2018

ORDER

Ld. Pr. CS for the petitioner is present.

Heard. Reserved for orders.

Sd

(Jinan K.R.)
Member (J)